

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode
CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Contempt Petition (IBC)/2/2023, IA (IBC)/357/2023, IA (IBC)/1314/2023, IA (IBC)/1181/2024, IA (IBC)/964/2022 in CP(IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 of IBC

ORDER

Contempt Petition (IBC)/2/2023

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Senior Counsel Mr. Avinash Desai along with Mr. Amir Bavani and Ms. Rishika Kumar for the Respondent Nos. 1, 3 to 6.

IA (IBC)/357/2023

Present: Ld. Senior Counsel Mr. Avinash Desai along with Mr. Amir Bavani and Ms. Rishika Kumar for the Applicant.

Ld. Counsel Mr. GP Yash Vardhan for R3.

Ld. Senior Counsel Mr. Krishna Grandhi & Mr. Avinash Alladi for R4.

Ld. Counsel Mr. Srikant Rathi O/o. Mr. VVSN Raju for R5, R7, R8, R9, R12, R13, R19 to R22 and R28.

IA (IBC)/1314/2023

Present: Ld. Senior Counsel Mr. Avinash Desai along with Mr. Amir Bavani and Ms. Rishika Kumar for the Applicant.

IA (IBC)/1181/2024

Present: Ld. Counsel Mr. Srikant Rathi O/o. Mr. VVSN Raju for the Applicant.

IA (IBC)/964/2022

Present: None appeared for both parties.

All these applications are adjourned to 27.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)